

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

SINGLE MEMBER

COURT NO. : 6 ROOM NO. : 504

DATED : 08/12/2017
DAY : Friday

CORAM:

HON'BLE JUDICIAL MEMBER, DR. D. N. PANDA

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>FOR MENTION MATTERS</u>				
1	ST/86964/2017	SMTSARASWATI GOLANI -Vs- COMMR SERVICE TAX- I MUMBAI	N. D. George /DR	
<u>REGULAR MATTERS</u>				
2	ST/85464/2016	CCE PUNE I -Vs- MIHIR ENTERPRISES	DR/IP	
	ST/CROSS/91056/2016			
3	ST/85712/2016	DEVIKAR AUTO PVT LTD -Vs- CCE AURANGABAD	IP/DR	
4	ST/86446/2016	SACHIN DNYANESHWAR KULKARNI -Vs- COMMR SERVICE TAX -I PUNE	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**